

purpose and by when the work the project will be started and completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY): (a) to (c) No, Sir. However, a Mass Rapid Transport System (MRTS) is being proposed for Delhi by Ministry of Urban Affaris and Employment to cope with the increasing volume of traffic. Revised Phase-I of this Project covers a length of 55.3 Kms. Besides, High Speed Trams System (HSTS) is also being proposed for a total distance of 177 Kms. HSTS is proposed to be on Build, Operate and Transfer (BOT) basis. As this stage, it is too early to indicate time frame for HSTS.

**Acquiring Rabindra Nath Tagore's London House**

1587. SHRI SANJAY DALMIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken any initiative to acquire the house where Kaviguru Rabindra Nath Tagore lived in London; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) No, Sir.

(b) Does not arise.

**Persons Missing After Uttaranchal Agitation**

1588. DR. MURLI 'MANOHAR JOSHI: SHRI TRILOKI NATH CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Starred question 419 given in the Rajya Sabha on 3rd May, 1995 and state:

(a) the names and addresses of persons allegad/reported to be missing after police action, at each of the places Mussorie, Khatima, Dehradun, Heldwani, Nainital, Pauri, Karriprayag,

Muzaffarnagar and other places in connection with uttaranchal agitation in 1994 and upto July, 1995;

(b) the details of cases in which CBI/ State Government have already registered/filed cases in Courts; and

(c) the number of cases in which investigations are still continuing?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON): (a) As per available information the following five persons are not traceable:

1. Shri Dharmanand Bhatt, S/o Shri Moti Ram Bhatt, R/o Vill. Umakala, Khatima, District, Nainital.
2. Shri Gopi Chand, S/o Shri Pratap Chand, R/o Vill. Ratanpiir, Khatima, District Nainital.
3. Shri Paramjeet Singh, S/o Shri Hari Nandan Singh, R/o Rajiv Nagar, Khatima, District Nainital.
4. Shri Rampal, S/o Shri Babu Ram, R/o Dandia Nangla near Bizaria Rly. Station, PS Nawab Ganj, District Bareilly; and
5. Shri Rajesh Negi, R/o Bhiyawala, Dehradun.

(b) and (c) In 24 cases relating to molestation and rape of women registered by the CBI, field investigations have already been completed and evidence is being assessed for filing report under Section 173 Cr. P.C. in the competent Court. In cases pertaining to wrongful confinement and restraint, sanction sought by CBI to prosecute certain officials has been accorded recently by the State Government. In the eleven cases involving death, investigation in complete in nine cases and evidence is being assessed.